

Annexure-5

Name of the Corporate Debtor: Muktar Infrastructure (India) Private Limited; Date of Commencement of Liquidation: 21.09.2022; List of Stakeholders as on: 20.11.2022
(Amount in ₹)

List of Operational Creditors (Government Dues)

Sl No	Details of Claimant		Details of Claims received		Details of claims admitted							Remarks, if any		
	Department	Government	Date of receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	whether lien/ attachment removed? (Yes / No)	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues that may be set off		Amount of claim rejected	Amount of claim under verification
1	CGST, Division-V	Central Govt. Margao, Goa	03-11-2021	3,77,26,559	3,77,26,559	Unsecured	NA	NA	0.93%	0	0	0	0	Claims submitted during CIRP accepted as per Reg 12(c)
2	Employees Provident Fund Organisation	Central Govt. Regional Office, Goa	04-02-2022	8,14,998	8,14,998	Unsecured	NA	NA	0.02%	0	0	0	0	Claims submitted during CIRP accepted as per Reg 12(c)
	Total			3,85,41,557	3,85,41,557				0.95%	0	0	0	0	

[Signature]

ANUP KUMAR SINGH
INSOLVENCY PROFESSIONAL
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2017-2018/10322

